197 Written Answers

without reference to KBI both in the large and small scale sector.

(5) Revival of sick industrial units is also done by amalgamation|merger of sick units with healthy units. Tax benefits are given under Section 72(A) of the Income Tax Act, 19*il to the health company for revival of the amalgamating sick unit.

(6) Government has set up the National Renewal Fund which would inter alia provide for payment of compensation to workers affected by industrial r es true turing.

(7) On the advice of the Government of India, Reserve Bank of India has set up State Level Inter-Institutional Committees (SLIICs) in all States under the Chairmanship of Secretary, Industries Department of the concerned State Governments for working out a rehabilitation package for revival of viable sick small scale units.

(8) Financial assistance in the form of long term equity type assistance up to Rs. 1,50,000]. to units with a project cost not exceeding Rs. 10 lakhs at a nominal service charge of one per cent P*r annum is also available to potentially viable sick small scale industrial units from the National Equity Fund set up in August, 1987'

(9) Small Industries Development Bank of India (SIDBI) has been established to function as an Apex Bank for tiny and small scale industries.

A separate Refinance Scheme for Rehabilitation (RSR) is being managed by SIDBI for revival of potentially viable sick small scale industrial units.

grammes in States

373. SHRI JOYANTA ROY: Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that Government are going to take up

infrastructural development programmes for setting up new industries in the States of Haryana, Raja-sthan, Gujarat, Kamataka, Jammu and Kashmir, Andhra Pradesh, Maharashtra and Kerala;

(b) if so, the reasons for which the States of Bihar and west Beugal are not included in the said list; and

(c) whether there is any proposal to take up such infrastructural development programmes throughout the country in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL (SHRI INDUSTRIES) M. ARUNACHALAM) (a) to (c) Yes, Sir. The Government have launched the scheme of Integrated Infrastructural Development for Small Scale Industries in Rural|BacKward areas. The scheme is applicable to all the States in the country. All the State Governments have been asked to send proposals under cat scheme. Project proposals received from the States of Haryana, Raja-sthan, Gujarat, Kaxnataka, Jammu and Kashmir, Andhra Pradesh, Maharashtra and Keral_a have Lccn approved under the scheme. Viable proposals from the States of Bihar and West Bengal will also be considered by the Government under the scheme

Undertakings in the country

374. SHRI IQBAL SINGH; Will the PRIME MINISTER be pleased to state:

(a) the details of the public sector undertakings in the country at present, particularly in the State of Punjab;

(b) the details of the loss and profit of each undertakings during each of the last three years; and